

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12521/2012

(From the judgement and order dated 16/12/2011 in ITR No.114/1989
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

U.P.STATE BRIDGE CORP.LTD.

Petitioner(s)

VERSUS

C.I.T LUCKNOW

Respondent(s)

Date: 27/04/2012

This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s)

Mr. Soli J. Sorabjee, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Mr. Vishnu Sharma, Adv.
Mr. Abhay A. Jena, Adv.
Ms. Radhika Mathur, Adv.
Mr. Prakash Narain, Adv.
Ms. Bina Gupta, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The special leave petition shall stand over
to 6th July, 2012.

In the meantime, the assessee is directed
to produce Auditor's Certificate giving break-up of
Rs.79,68,902/-, as indicated in the order of the
Tribunal at Page 91 of SLP Paper Book.

[T.I. Rajput]
A.R.-cum-P.S.

[Madhu Saxena]
Assistant Registrar